

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2839
TO BE ANSWERED ON 12.03.2021

Anti-poaching Camps

2839. SHRI VELUSAMY P.:
SHRI SHANMUGA SUNDARAM K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of anti-poaching camps (APC) available in various wildlife protection sanctuaries along with the number of foot soldiers employed in various camps in the country;
- (b) whether such camps are having proper infrastructure and weapons for the safety of its employees;
- (c) if so, the details thereof;
- (d) whether the employees in anti poaching camps are permanent employees or are employed on contract basis; and
- (e) if so, the details thereof along with the steps taken by the Government to absorb contractual employees in permanent cadre like other Government employees?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) As per the information received from the States/UTs, the details of total number of Anti-Poaching Camps (APC) along with the number of foot soldiers employed in the camps is at **Annexure**.
- (b) and (c) As per information received from the States/UTs, the infrastructure available in these camps varies from temporary to permanent structures. In some States/Union Territories, anti-poaching camps are also provided with weapons.
- (d) and (e) As per the information received from the States/UTs, both permanent and contractual employees are engaged by the State/UTs in anti-poaching camps. Rules/policies regarding appointment to permanent cadre vary from State to State.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2839 REGARDING “ANTI-POACHING CAMPS” RAISED BY SHRI VELUSAMY P., SHRI SHANMUGA SUNDARAM K., DUE FOR REPLY ON 12th MARCH, 2021

Number of Anti-poaching camps and numbers of foot soldiers employed in the camps as informed by the following States/ UTs:

S. No.	States/ UTs	Number of Anti-poaching camps	Number of foot soldiers employed in the camps
1.	Assam	160	517
2.	Gujarat	0	NA
3.	Haryana	0	NA
4.	Jammu & Kashmir	31	56
5.	Kerala	154	616
6.	Lakshadweep	3	200
7.	Ladakh	0	NA
8.	Meghalaya	13	100
9.	Mizoram	60	356
10.	Nagaland	7	99
11.	Punjab	0	NA
12.	Rajasthan	0	NA
13.	Tamil Nadu	232	1119
14.	West Bengal	144	526